

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 2487  
TO BE ANSWERED ON 3<sup>RD</sup> DECEMBER, 2019  
SHORTAGE OF SUGAR MILLS IN BADAUN

†2487. DR. SANGHMITRA MAURYA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether there is shortage of sugar mills in Badaun Lok Sabha Parliamentary Constituency (Uttar Pradesh) where sugarcane is produced in abundance and some private sugar mills are not capable enough to make payment to the farmers as per the production;
- (b) if so, whether the Government proposes to set up any sugar mill for the poor farmers of the said Lok Sabha constituency in the future;
- (c) if so, the details thereof; and
- (d) if not, the reaction of the Government thereto?

A N S W E R  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)

(a): As per information received from Government of Uttar Pradesh, there are two sugar mills having sufficient cane crushing capacity to crush entire sugarcane in Badaun Lok Sabha Parliamentary Constituency. Both sugar mills had paid Rs. 414.33 crore to the sugarcane farmers in Badaun Lok Sabha Parliamentary Constituency. In one of the mills, Rs.106.83 crore cane dues are outstanding for the sugar season 2018-19. Further, the state Govt. has issued legal notice to this sugar mill for clearing cane dues.

(b), (c) & (d): In view of reply to Part (a), question does not arise. Further, the Central Government does not set up sugar mill in any part of the Country. Moreover, sugar industry has been de-licensed w.e.f. 31.08.1998. After de-licensing, the entrepreneurs are free to setup sugar mills subject to fulfilling the conditions laid down in Sugarcane (Control) Order, 1966.